

HIGH COURT OF DELHI
Shershah Road, New Delhi

Dated:

No. _____/DHC/Gaz./G-3/2023

From:
The Registrar General,
High Court of Delhi,
New Delhi.

To,
The Director,
National Judicial Academy,
Bhadbhada Road, P.O. Suraj Nagar,
Bhopal-462044 (M.P.)
[Fax No.+91 755-2696904, Tel: 0755-2696766]

Sub: Nominations for Program No P-1368 at National Judicial Academy, Bhopal.

Sir,

In continuation to this Court's letter No. 5795/DHC/Gaz./G-3/2023 dated 08.08.2023, on the above subject, I am directed to say that this Court has exempted Mr. Gagandeep Jindal, ADJ+MACT, North-West District, Rohini Courts, Delhi from attending the program P-1368 "Refresher Course on Land Acquisition" scheduled to be held on 28.10.2023 & 29.10.2023 at National Judicial Academy, Bhopal and in his place Mr. Ajay Singh Shekhawat, ADJ, Central District, Tis Hazari Courts, Delhi has been nominated for attending the said programme.

Yours Sincerely,



(Surender Pal)
Deputy Registrar (Gaz.-IB)
for Registrar General

Dated: 23/8/2023

6006-6007
No. _____/DHC/Gaz./G-3/2023

1. Copy along with copy of letter dated 01.07.2023 of the Director, National Judicial Academy, Bhopal may be forwarded to the Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi with the request to inform Mr. Ajay Singh Shekhawat, DHJS accordingly and to ask him to directly coordinate with National Judicial Academy regarding study material and other details of the programme.
2. Copy forwarded to the Principal District & Sessions Judge, North-West District, Rohini Courts, Delhi with the request to inform Mr. Gagandeep Jindal, DHJS accordingly.

(Vinay Sharma)
Assistant Registrar (Gaz.-IB)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 63903/2023 NJA/Trng/Gaz./2023 Dated, Delhi the 24 AUG 2023

Copy forwarded along with its enclosures to the following, for information and necessary action:-

- 1) Sh. Ajay Singh Shekhawat, ADJ, Central District, Tis Hazari Court, Delhi
- 2) The Officer-In-Charge, Protocol Branch, Central District, Tis Hazari Court, Delhi.
- 3) The DDO, Accounts Branch, Tis Hazari Court, Delhi.
- 4) The P.S to Ld. Principal District & Sessions Judge (Hqs), Delhi.
- 5) The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
- 6) The Layers for uploading the same.

(Kaveri Baweja)

Officer In-charge (Judicial Branch)
For Principal District & Sessions Judge (Hqs): Delhi.

2342

R.G.

WS-1237
7-7-23



NATIONAL JUDICIAL ACADEMY INDIA

Justice A. P. Sahi
Director

Ref.: NJA/Dir./Ac.Prog./2023-24/ 1450
Dated: 1st July, 2023

Dear Chief Justice,

Sub: Regarding Nominations for the NJA Programmes for the Academic Year 2023-24 from July, 2023 to May, 2024 [P-1348 to P-1408]

The 8th meeting of the National Judicial Academic Council (NJAC) was held on 13.05.2023 through virtual mode. The NJA Annual Training Calendar for the Academic Year was proposed, discussed and finally approved for being adopted.

The Academic Calendar of NJA for 2023-24 has been designed in conformity with resolutions passed in the said NJAC meeting. The Chairperson of the NJA, the Hon'ble Chief Justice of India and Hon'ble members of the Governing Council and the General Body have also approved the Academic Calendar for NJA for the Academic Year 2023-24.

A copy of the approved Academic Calendar for the AY: 2023-24 is enclosed herewith. (Annexure-1). The detailed Calendar and joining instructions for the participants has been up-loaded on the NJA website for the AY: 2023-24. Nominations are required for the participation of High Court Judges as well as Judicial Officers for their respective programmes.

The NJA would be grateful if you could kindly nominate two (2) Justices / Judicial Officers, from your High Court for the regular programmes (except special events) to be held during July, 2023 to May, 2024 in the academic year 2023-24.

The Academy will be separately sending requests for nominations for Regional Conferences to be hosted by the concerned High Courts of specific region, CEBLI programmes (SE-06, SE-08, SE-12 & SE-13), training of trainers programme (P-1403) and other special events only, whereafter nominations would be needed.

You are also requested to consider nominations of participant judges/ judicial officers, to the extent possible, of those who have not earlier attended NJA programmes to facilitate sensitization of a broader component of our judicial family to the benefits of judicial training and education.

With warm regards,

Yours sincerely,
A.P. Sahi
(Justice A.P. Sahi)

40/KS
7/7/23

DELHI HIGH COURT
Gazette Branch
Diary No. 2726
Dated 1/7/23

Hon'ble Mr. Justice Satish Chandra Sharma
Chief Justice
Delhi High Court
New Delhi - 110003

JR(6743-7B) Sy Regdurgs
9/11/2023

[Signature]
7.7.23

85/RV
11/7/23

Copy to: 1. The Registrar General, Delhi High Court, Delhi.
2. The Director (Academics), Delhi Judicial Academy, New Delhi - 110 078.

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R.G.
11/7/23